

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 985/2019
(I.A. No.568/2024)**

In Re : Water Pollution by Tanneries at Jajmau Kanpur Uttar Pradesh

With

Original Application No. 986/2019

In Re : Water Pollution at Rania Kanpur Dehat&RakhiMandi KanpurNagar Uttar Pradesh

With

Original Application No. 528/2023

News report published in Dainik Jagran dated 14.08.2023 "highlights aGrowing concern regarding industrial pollution in the Godhrauli village"

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1.	Affidavit on behalf of Central Ground Water Authority	



through

Sayji
S. G. BHARTARIYA
Regional Director
Central Ground Water Board, N.R.
Ministry of Jal Shakti
Govt. of India
Lucknow-226021

Delhi
Dated

**SWORN & VERIFIED
BEFORE ME**

21.1.25
Ganesh Prasad
Advocate & Notary
C-15, Indira Nagar, Lko.
Reg. No. 38792/2001

GIGI.C.GEORGE ADVOCATE
STANDING COUNSEL (UOI)
NATIONAL GREEN TRIBUNAL
Email: gigicgeorge.adv42@yahoo.in
M-9810625315

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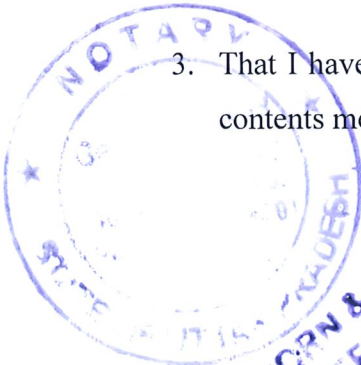
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REPLY BY WAY OF AFFIDAVIT ON BEHALF OF CENTRAL GROUND WATER AUTHORITY

MOST RESPECTFULLY SHOWTH:-

1. I, S.G. Bhartariya, aged about 54 years, working as Regional Director, Central Ground Water Board, in Ministry of Jal Shakti, Water Resources, River Development and Ganga Rejuvenation, having office at Northern Region, Bhujal Bhawan, Sector -B, Ram Ram Bank Chauraha, Lucknow -226021, do hereby solemnly affirm and state on oath as under on behalf of Central Ground Water Authority (CGWA) hereinafter referred to as Answering Respondents.
2. That I am, in my aforementioned official capacity, well conversant with the facts and circumstances of the present case on the basis of the documents and records available in the department. As such, I am competent and authorized to swear this counter affidavit on behalf of **answering respondent**.
3. That I have read and understood the contents of the present affidavit and states that the contents mentioned in the Affidavit are true and correct to the best of my knowledge.



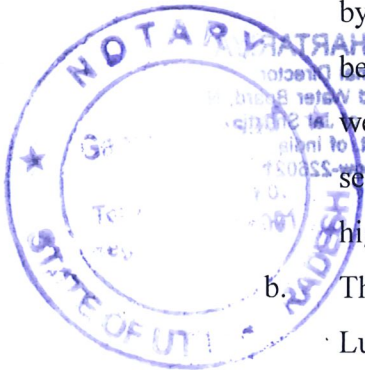
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Notary Public
15 Indira Nagar, Lucknow
Reg. No. UJ/19/2007

Brief Submission -

4. That in the Original Application, issue of discharge of Chromium/untreated industrial effluents by the tanneries at Jajmau and Godrauli Village of Fatehpur District and improper functioning of CETP at Jajmau and unscientific dumping/disposal of Chromium at Rania, Kanpur Dehat, Rakhi Mandi and Kanpur Nagar was raised.
5. That matter was listed on 27.11.2024 wherein Hon'ble Tribunal considering the disclosure made in the report filed by the Ld. Amicus Curie, impleaded CGWA, Member Secretary, Health, State of UP and NMCG as additional respondents in the matter and directed to file reply by way of an affidavit.
6. In this regard, it is most respectfully submitted that, Hon'ble Tribunal vide order dated 21.08.2023 passed in OA No. 528/2023, Constituted the committee comprising of Central Pollution Control Board Lucknow, Central Ground Water Board Lucknow and Uttar Pradesh Pollution Control Board, Prayagraj. Accordingly, committee carried out joint inspection on 24.01.2024 in Gudhrauli village, Mallawan block, Fatehpur district, and recommendations made thereon are as follows:
 - a. During the inspection, it was noticed that, the chromium waste was being dumped by various industries for a long time, due to which chromium concentration is being found in the ground water. During the visit, 11 nos of ground water samples were collected from of Handpumps. (Annexure attached 1 to 11) which were sealed by Jal Nigam, as per order of District administration Fatehpur due to getting higher concentration of chromium
 - b. The analysis of these ground water samples were done by UPPCB laboratory, Lucknow, in which chromium concentration was found to be high beyond permissible limits in six (06) nos of samples (Annexure no 2, 4, 5 ,6,10 &11).
 - c. Joint inspection committee has recommended to carry out detail study of the area from IIT Kanpur and NERI, Nagpur.

Since Chromium waste disposed long time by industries, there is great possibility of environmental damage, so it is imperative to make immediate action plan for its safe disposal.



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7. That as per studies carried out by CGWB, NR Lucknow in Kanpur city, high Chromium value (above permissible limit of 0.05mg/l) were reported from only two locations. The detail information is given in the table below:-

Sl. No	Name of study	Report Published (Year)	Location	Chromium value	Source
1.	Special study of Chromium in Kanpur city Study carried out AAP 2003-04	2005	Rakhimandi (Kanpur City area)	1.23 mg/l	Hand Pump
2.	Ground water Pollution Study at Jajmau	2017	Sidhhnathghat Crimination Ground, Jajmau	0.102mg/l	River (Surface Water)

8. That the Central Ground Water Authority will file additional reply as and when directed by this Hon'ble Tribunal

Filed by

Say
S. G. BHARTARIYA
Regional Director
Central Ground Water Board, N.R.
Ministry of Jal Shakti
Govt. of India
Lucknow-226021

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Advocate & Notary
C 15, Indira Nagar, Lko.
Reg. No. 30/79/2001

GIGI.C.GEORGE ADVOCATE
STANDING COUNSEL (UOI)
NATIONAL GREEN TRIBUNAL
Email: gigicgeorge.adv42@yahoo.in
M-9810625315